

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (PIL) No. 3948 of 2019**

Rajan Kumar Singh ..... **Petitioner**  
Versus  
State of Jharkhand & Anr. .... **Respondents**

**With**

**W.P. (PIL) No. 3903 of 2019**

Mohammad Islam ..... **Petitioner**  
Versus  
The State of Jharkhand & Ors. .... **Respondents**

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner : Mr. Shubhashis S. Soren, Advocate  
[W.P. (PIL) No. 3948 of 2019]  
For the Petitioner : Mr. Rajeev Kumar, Advocate  
[W.P. (PIL) No. 3903 of 2019]  
For the RMC : Mr. L.C.N. Shahdeo, G.A.-II  
[in both cases]

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**Oral Order**

**08 / Dated : 11.09.2020**

Let these matters be put up on 25<sup>th</sup> September, 2020.

Before the aforesaid date, let an affidavit be filed on behalf of the Ranchi Municipal Corporation, Ranchi answering the queries made in the order dated 12.06.2020 as well as the points raised by the writ petitioner in supplementary affidavit dated 04.09.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**